

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 11th November, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 226/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Ms. Jayshree Satpute, Adv. For the Applicant.	
2.	Original Application No. 227/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Ms. Jayshree Satpute, Adv. For the Applicant.	
FOR HEARING				
3.	Original Application No. 10/2014 & M.A.455/2014.	Pavit Singh V/s The State of NCT Of Delhi & Ors	Mr. Rahul Chowdhary, Adv. For Applicant. Mr. Yogesh Saini, & Mr.V.K.Tandon Advs. for R-1, 2, 3, 4 & 6. Mr. Abhay.P.Singh, Adv. With Mr. Gaurang Kanth, Adv. For R-5. Mr. Mukesh Verma and Mr. Vikram, Advs. for intervener	
4.	Original Application No. 107/2014.	Samaj Bhalai Sangharsh Committee Vs. Municipal Council, Garhdiwala, Hosiarpur	Mrs. Rani Chhabra, Adv. & Mr. R. K. Rathore, Adv. For Applicant. Mr. P.N. Puri, Adv. For R-1. Mr. Nikhil Nayyar, AAG with Ambuj Agrawal, Adv. For R-2 & 3. Ms. Gurinderjit, Adv. For R-4.	
5.	Original Application No. 96/2014.	Surinder Singh & Ors. Vs. Municipal Council, Gardhiwala, Hosiarpur & Ors.	Mrs. Rani Chhabra, Adv. & Mr. R. K. Rathore, Adv. For Applicant. Mr. P.N. Puri, Adv. For R-1. Mr. Nikhil Nayyar, AAG with Ambuj Agrawal, Adv. For R-2 & 3. Ms. Gurinderjit, Adv. For R-4.	
6.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr.Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. & Ms. Pinky Anand, Sr. Adv., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal, Adv. For CPCB.	

7.	Appeal No. 48(THC)/2012 (M.A No. 145/2013) (PH)	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta, Adv. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T) Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 5(in O.A. No. 39 to 41 of 2012(THC). Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC). Mr. Mehvish Khan, Adv. For R-3 (in Application no. 39 to 41/2012)	
8.	Original Application No. 39(THC) /2012 (PH)	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
9.	Original Application No. 40(THC)/2012 (PH)	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
10.	Original Application No. 41(THC)/2012 (PH)	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
11.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012) (PH)	Durga Ram Sharma Vs. MOEF & Ors.	-----do-----	
12.	Appeal No.8/2011.	North East Affected Area Development Society Vs. MoEF & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Ms. Neelam Rathore, Vivek Chib Advs. for R-1 A.D.N.Rao , Adv. for Respondent No. 2 Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
13.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	
14.	Original Application No. 142/2014. (Ph)	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. Pinaki Mishra, Sr. Adv. &	

			Manoj Kumar Dass, Adv. For R-2. Mr. B. Mahapatra, Adv.For R-4.	
15.	Original Application No.134/2014. (Ph)	Mr. Rajiv Suri Vs. Ministry of Urban Development & Anr.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1. Mr. J.P. Singh, Sr. Adv. & Mr. Manoj Kumar Dass, Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4. Mr. Vikas Malhotra, Adv. For MoEF.	

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